

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
( DEPARTMENT OF REVENUE )

\*\*\*\*

New Delhi, the 18th Oct., 1977.

NOTIFICATION  
INCOME-TAX

No.2019 (F.No.404/57/77-ITCC): In pursuance of sub-clause (iii) of clause (44) of section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue & Insurance No. 199 (F.No.404/14/72-ITCC) dated 10.12.1972 :- in the said notification for the letters & words "Ran Chandra Das, Manratha, N.Mazumdar, Surya Kanta Das, Mohit Kumar Mukherjee, Atul Ch. Roy, Santi Kumar Banerjee, Maninoy Mukherjee, Narayan Ch. Mujumdar, Ashok Maity, Binal Bhattacharjee, Satyabrata Ghosh, Suresh Ch. Chatterjee, Amit Kumar Roy, Sunil Kumar Mitra, Satyandranath Roy, Sitangshu Sekhar Moitra, S. Mukerjee, J.N. Halder", the words and letters "Manratha N. Mazumdar, Surya Kanta Das, Atul Ch. Roy, Santi Kumar Banerjee, Maninoy Mukherjee, Narayan Ch. Mujumdar, Ashok Maity, Binal Bhattacharjee, Satyabrata Ghosh, Suresh Ch. Chatterjee, Sunil Kumar Mitra, Satyandranath Roy, Sitangshu Sekhar Moitra, S.Mukerjee, J.N. Halder" shall be substituted.

sd/-  
( H. VENKATARAMAN )  
DEPUTY SECRETARY TO THE  
GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES.

The Manager,  
Government of India Press,  
New Delhi.

Copy forwarded to:-

1. All Directors of Inspection including DI(O&S), New Delhi.
2. The Director, IES (PT) Staff College, Nagpur.
3. The Comptroller & Auditor General of India, New Delhi.
4. The Accountant General, W. Bengal, Calcutta.
5. The Chief Secretary, Government of West Bengal, Calcutta.
6. The Joint Secretary & Legal Adviser, M/O Law, New Delhi.
7. The Commissioner of Income-tax, West Bengal - I, Calcutta.
8. Bulletin Section (3 copies).
9. Guard File.

sd/-  
Deputy Secretary to the Government of India.